

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 113 /1993 (in OA. 31/91)

Panna Lal Jaga Versus V.O. & Ors.

Date of Order

Orders

This is in M.P. (in OA. No. 31/91 - next date is 26/5/93) for urgent hearing application. On scrutiny it has been found in order.

Sd/- () of 18/2

2/18/2

22.2.93.

None present for the applicant

Register & put up in Court for admission on 11.3.93 along with OA @ 31/91

[Signature]
REGISTRAR
C.A.T., JAIPUR

11/3/93

Applicant or his counsel not present.
Mr. V.O. Sharma - Counsel for the respondents.

MP is rejected, MP stands disposed of accordingly.

[Signature]
(B.M. Dhole) Member (Adm.)

[Signature]
(D.L. Mehta)
Vice-Chairman

Copy sent to the app. court & comp. court on vide

Date

2/19/92

[Signature]
19/3/93
V.O. Sharma